

DIVISION BENCH
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/248(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	REGISTRAR OF COMPANIES JHARKHAND VS DESEED BENEFIT FUND LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearance (via video conferencing/physically)

ORDER

1. None has appeared in this matter on the last three occasions. Today, also none appears it seems that the petitioner has not interested to pursue the application. Accordingly, this application is dismissed for **non-prosecution**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**